

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 15.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA)No.50/BB/17	-	Admission	230-232	Manipal Hospitals(Jaipur) Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SATY P. JOHN SPT Legal	Admission for petitioner.	

ORDER

Matter is listed for admission. Counsel for petitioner is present. He has filed memo taking that notice to be issued to RD, ROC and the concerned Income Tax Assessing Officer. Issue notice to RD, ROC and the concerned Income Tax Assessing Officer. The petitioner company is further directed to advertise in The Hindu in English daily newspaper and Udayavani in Kannada daily newspaper . The publication should be made 10 days before the date of hearing. Registry is directed to prepare notices and petitioner counsel to serve the same on the concerned authorities. The date of hearing is fixed 30.10.2017.


MEMBER(J)


MEMBER(T)